

(c) whether it is also a fact that these communications are required to be translated into English before submission to him and if so, the staff earmarked for the purpose including their scales of pay and whether the existing arrangements are considered satisfactory?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) (a) 3460

(b) 1545 letters were acknowledged within a period of one month. The rest were passed on to respective sections for sending final replies after examination of policy aspects or giving factual information.

(c) No Sir since I and my colleagues can deal with Hindi letters without requiring English translations.

Communications received in Hindi in the Ministry

1192 **SHRI MOHAN LAL PIPIL** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state

(a) the total number of communications received by him in Hindi from various quarters during the period from April to September, 1977,

(b) how many of these communications were acknowledged after a period of one month from the date of their receipts or have not been acknowledged so far and the reasons for delay and

(c) whether it is also a fact that these communications are required to be translated into English before submission to him, and if so, the staff earmarked for the purpose, including their scales of pay and whether the existing arrangements are considered satisfactory?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH), (a) 3,106 communications were received in Hindi in the Office of Minister (A&I) from April to September, 1977 and 107 communications were received by Minister of State between 14-8-1977 to 30-9-1977

(b) and (c) 259 Communications received by Minister (A&I) from VIPs were acknowledged within a week or so of their receipt, 1562 were sent to the various Departments for acknowledgement and necessary action and 1285 were sent to the various State Governments for action. In regard to VIP communications only a gist of matter is immediately given in English. One Assistant in pay scale of Rs 425-800 is handling this work in addition to other incidental Hindi work received in Minister (A&I)'s office. The existing arrangement is considered to be satisfactory.

All the 107 communications received by the Office of Minister of State were acknowledged within a week of their receipt and no communication was required to be translated into English.

12 05 hrs

PAPERS LAID ON THE TABLE

DELHI DEVELOPMENT AUTHORITY (ISSUE OF DEBENTURES) RULES 1977 AND MEMORANDUM RE. CONSTRUCTION OF A HOUSE NEAR MEHRAULI BY SHRIMATI INDIRA GANDHI

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) I beg to lay on the Table —

(1) A copy of the Delhi Development Authority (Issue of Debentures) Rules, 1977 (Hindi and English versions) published in Notification No G S R. 1224 in Gazette of India dated the 17th September, 1977 under section 58 of the Delhi Development Act, 1977.

(2) Explanatory Memorandum (Hindi and English versions) regarding construction of a farm house near Mehrauli by the former Prime Minister, Shrimati Indira Gandhi together with estimates of cost of the building in pursuance of an assurance given on the 1st August, 1977 [Placed in Library See No LT-1123/77]